GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1667 ANSWERED ON:22.07.2014 COLLAPSE OF BUILDINGS Venkatesh Babu Shri T.G.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of increasing incidents of building collapse in the NCT of Delhi and other parts of the country;
- (b) if so, the details thereof and the number of such incidents reported during the last one year and the current year;
- (c) the number of persons died/injured in such incidents and the amount of compensation paid to the victims along with the action taken against the guilty persons during the said period;
- (d) whether the Government has issued any guidelines to the civic agencies in this regard; and
- (e) if so the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RUJJU)

(a) to (c): Yes, Madam. The Ministry of Home Affairs does not maintain State wise list of such building collapses. As per information received from Delhi Police, number of such building collapses reported in Delhi are 12 and 10 during 2013 and 2014 (upto 30.06.2014) respectively.

Numbers of persons died/injured in such incidents in Delhi are as below:-

Year Persons died Persons injured
2013 05 25
2014(upto 30.06.2014) 17 23

As per the publication compiled by the National Crime Records Bureau, 947 deaths occurred in the country due to house collapse and 432 persons lost their lives due to building collapse during 2013. During 2012, the figures were 865 and 334 respectively.

Financial assistance to the affected families is provided as per the provisions of the respective State Governments. The action taken against guilty persons include registration of case under IPC, arresting of the guilty persons etc. Delhi Police has reported that persons arrested in such cases in 2013 and 2014 (upto 30.06.2014) are 14 and 10 respectively.

(d) & (e): As and when any unauthorised construction come to the notice, necessary action is initiated by the concerned civic agency.